

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 08.02.2024

Appeal No. 215 of 2021

P. Srikanth & Ors. Appellants

Versus

Securities & Exchange Board of India ... Respondent

Mr. Abishek Venkatraman, Advocate with Ms. Mitravinda Chunduru, Mr. Samyak Pati,
Advocates i/b RHP Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal
Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Vidhii
Partners for the Respondent.

**With
Appeal No. 537 of 2021**

Srikanth Sripriya Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Abishek Venkatraman, Advocate with Ms. Mitravinda Chunduru, Mr. Samyak Pati,
Advocates i/b RHP Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal
Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Vidhii
Partners for the Respondent.

**With
Appeal No. 538 of 2021**

Parthasarathy Srikanth Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Abishek Venkatraman, Advocate with Ms. Mitravinda Chunduru, Mr. Samyak Pati,
Advocates i/b RHP Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

**With
Appeal No. 539 of 2021**

S. P. Srihari

..... Appellant

Versus

Securities & Exchange Board of India

... Respondent

Mr. Abishek Venkatraman, Advocate with Ms. Mitravinda Chunduru, Mr. Samyak Pati, Advocates i/b RHP Partners for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 5, 2024.

08.02.2024
PTM

Ms. Meera Swarup
Technical Member